

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 250
31(ND)/2016

IN THE MATTER OF:

Anil Goyal & Ors.

...

Applicant/Petitioner

Versus

M/s. Kalyan Polypacks Ltd. & Ors.

...

Respondent

Under Section: 397-398

Order delivered on 05.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

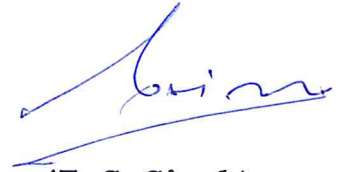
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Bhaskar Subramanian for Respondent 4

ORDER

Renotify on 17.03.2021.



**(T. S. Singh)
Court Officer**